

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 16.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<u>AT 11.00 A. M.</u>								
1.	A. NO. 454/2020	Care Ratings Limited	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co.	Part Heard	08.03.2021	<u>DUEDILIGENCE</u>
<u>AT 11.15 A. M.</u>								
2.	321-2018	Suresh S Mehta	Ms. Prachi Pandya, Advocate i/b. Corporate Attorneys	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Part Heard	23.03.2021	<u>SURESHSEBI</u>
<u>AT 11.30 A. M.</u>								
3.	MA. No. 524/2021 in A.No. 617/2019	Corporate Professionals Private Ltd.		SEBI		MA HEARING		<u>MASTAY</u>
<u>AT 11.35 A. M.</u>								
4.	MA.No. 486/2021 in A.No. 424/2020	Chandrasen Bhise		SEBI		MA HEARING		<u>MARECOVERY</u>

AT 11.40 A. M.

5.	A.No. 403/2018 A/W	Dhananjay Somani & Ors.	Mr. P.N. Modi, Senior Advocate i/b S.K. Jain & Co.	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b MDP & Partners	Admission Disposal	.03.2021	<u>DSOMANISEBI</u>
	A.No. 432/2018	India Ener-Gen Private Limited & Ors.	Dr. S.K. Jain, PCS i/b S K Jain & Co		Mr. Chirag Bhavsar, Advocate i/b MDP & Partners			

AT 11.45 A.M.

6.	MA.No. 44/2021 & A.No. 468/2018	Seashore Securities Limited &Ors.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	Admission Disposal	17.03.2021	<u>SSLICDR</u>
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AT 11.50 A.M.

7.	Caveat Application No. 1/2019 & MA.No. 381/2019 & A. No. 23/2019	Apollo Tyres Ltd.		SEBI	Mr. AbhirajArora, Advocate- I/B ELP	Admission Disposal	09.03.2021	<u>AOAPOLLO</u>
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8.	100/2019	Manoj Kumar Singhal	Mr. Rakesh Puri, Advocate i/b. R. V. Legal	SEBI	Mr. Ravishekhar Pandey, Advocate i/b. The Law Point	Admission Disposal	10.03.2021	<u>WTMNEESA</u>
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AT 12.10 P.M.

9.	151/2019	Fawn Trading Co. Pvt. Ltd. &Ors	Mr. Deepak Dhane, Advocate i/b Corporate Pleaders	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co	Admission Disposal	19.03.2021	<u>FAWNTCP</u>
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AT 12.15 P.M.

10.	A.No. 203/2019	Shiv Kumar Agarwal	Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	05.04.2021	<u>ROSELABSSEBI</u>
	255/2019	Madhudevi Agrawal	Madhudevi Agrawal					
	350/2019	Pawankumar Agarwal & Ors.						
	462/2019	Sanjay Thakkar						
	101/2020	Roselabs Finance Ltd.	Mr. Mehul Jain, Advocate i/b Bharucha &					

			Partners					
<u>AT 12.20 P.M.</u>								
11.	A.No. 318/2019 <i>A/W</i>	Vital Communications Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	22.03.2021	<u>WTMVCL</u>
	A.No. 442/2019 <i>A/W</i>	Master Finlease Ltd.						
	A.No. 443/2019 <i>A/W</i>	Vijay Jhindal						
	A.No. 444/2019 <i>A/W</i>	Shubha Jhindal						
	A. NO. 321-2019	Flare Finance India Ltd. Vs SEBI	Mr. Chintan Sheth, Chartered Accountant i/b Chintan Sheth and Associates					
<u>AT 12.25 P.M.</u>								
12.	A.No. 451/2019	Parul J Shah & Ors	Appellant in person	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP for R-1 Mr. Saurabh Bhachhawat, Advocate i/b Mindspright Legal for R-3	Admission Disposal	16.03.2021	<u>COMPLAINTLUX</u>

AT 12.30 P.M.

13.	A.No.593/2019	Sudhesh Rani Chib	Mr. Shashindra Tripathi, Advocate	SEBI & Ors.	Mr. Vishal Kanade, Advocate i/b K. Ashar & Co. for R-1	Admission Disposal	23.03.2021	<u>SCORESNHAI</u>
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AT 12.40 P.M.

14.	596/2019	The Loot (India) Pvt. Ltd. & Anr.	Mr. Harekrishna, Advocate i/b. Law Global	Pancard Clubs Ltd. & Anr.	Mr. Gaurav Joshi, Senior Advocate i/b. The Law Point	Admission Disposal	16.03.2021	<u>SYNCHRONIZEDTRADE</u>
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AT 12.50 P.M

15.	A.No. 201/2020 A/W	Inventure Growth & Securities Limited	Mr. Kunal Katariya, Advocate i/b Shah & Ramaiya Chartered Accountants	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP		01.03.2021	<u>PSTLWTMSEBI</u>
	MA.No.179/2020 (Urgent Hearing & Interim Relief) & A.No. 205/2020 A/W	Sanjay Gupta	Ms. Nirali Mehta, Practicing Company Secretary					

	MA.No.186/2020 (Urgent Hearing) & MA.No.187/2020 (Interim Relief) & A.No. 208/2020 A/W	APL Infrastructure Private Limited				Admission Disposal		
	A. No. 216/2020 A/W	Deepak Thakkar						
	A. No. 227/2020 A/W	Yatin B. Shah						
	A. No. 228/2020 A/W	Hardik Mithani & Anr.						
	A. No. 239/2020 A/W	Rakesh Sharma						
	A. No. 242/2020 A/W	Dharmesh Shah						
	A. No. 568/2020	Nikhil Securities Pvt. Ltd.						
<u>AT 1.00 P.M</u>								
16.	MA.No. 323/2020 (Delay Application) & A.No. 315/2020 A/W	Ipsita Das Giri	Ms. Siddhi Vora, Advocate i/b FOX	SEBI	Mr. Abhiraj Arora- I/b ELP	Admission disposal	04.03.2021	<u>LIMITATIONRECOVERY</u>

	MA.No. 324/2020 (Delay Application) & A.No. 316/2020 A/W		MONDL					
	MA.No. 325/2020 (Delay Application) & A.No. 317/2020							
<u>AT 1.10 P.M</u>								
17.	A.No. 473/2020	Dr. V. K. Sukumaran	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	08.02.2021	<u>OPENOFFERSAST</u>